

(vii) GSR 617(E) and 610(E) published in Gazette of India dated the 1st November, 1980 together with an explanatory memorandum regarding increase in the customs duty on unwrought copper.

(viii) GSR 629(E) published in Gazette of India dated the 11th November, 1980 together with an explanatory memorandum regarding revised rates of exchange of certain foreign currencies into Indian currency or *vice-versa*.

(ix) GSR 646(E) and 647(E) published in Gazette of India dated the 12th November, 1980 together with an explanatory memorandum regarding exemption to foodstuff, medical stores, medical equipment, clothing, blanket, bedsheet, cloth and quilt when imported by Indian Red Cross Society from import duties.

(x) GSR 648(E) published in Gazette of India dated the 12th November, 1980 together with an explanatory memorandum regarding revised rates of exchange for conversion of Pound Sterling into Indian currency or *vice-versa* in supersession of Notification dated the 11th November, 1980.

(xi) GSR 649(E) published in Gazette of India dated the 13th November, 1980 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian currency or *vice-versa* in supersession of notification dated the 5th April, 1980.

(xii) GSR 651(E) published in Gazette of India dated the 14th November, 1980 together with an explanatory note regarding exemption of turmeric (including turmeric powder) from the whole of the export duty. [Placed in Library. See No. LT-1353/80.]

12.35 hrs.

#### MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th November, 1980, agreed without any amendment to the Advocates (Amendment) Bill, 1980 which was passed by the Lok Sabha at its sitting held on the 16th June, 1980.

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th November, 1980, agreed without any amendment to the Dock Workers (Regulation of Employment) Amendment Bill, 1980, which was passed by the Lok Sabha at its sitting held on the 11th August, 1980".

12.37 hrs.

#### CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

##### DROUGHT SITUATION IN THE COUNTRY

श्री नवल किशोर शर्मा : (दौसा) :  
अध्यक्ष महोदय, मैं अविलंबनीय लोक महत्व के विषय की अनेक कृषि और ग्रामीण पुन-निर्माण मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वे इस बारे में एक बतव्य दें :—

"राजस्थान, आन्ध्र प्रदेश के कुछ भागों, महाराष्ट्र और कर्नाटक में सूखे की स्थिति